

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 475 OF 2010

Friday, this the 4th day of June, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

C.Prabhakaran
Staff Welfare Inspector Grade I
Southern Railway/Divisional Office/Trivandrum – 14
Residing at 'Gurukanthi', Santhigiri P.O
Near Santhigiri Asram, Pothencode
Trivandrum District ... **Applicant**

(By Advocate Mr.T.C.G.Swamy)

versus

1. Union of India represented by the Secretary
to the Government of India
Ministry of Railways
Railway Board
New Delhi
2. The Chief General Manager
Southern Railway
Headquarters Office, Park Town P.O
Chennai – 3
3. The Chief Personnel Officer
Southern Railway
Headquarters Office, Park Town P.O
Chennai – 3
4. Shri Kamaraj
Private Secretary Grade II
Railway Rates Tribunal
Egmore, Chennai – 8
5. Shri S.Vaidyanathan
Staff & Welfare Inspector Grade I
Personnel Branch, Southern Railway Headquarters
Park Town P.O, Chennai – 3
6. Shri S.Palani
Staff & Welfare Inspector
Personnel Branch, Madurai Division
Southern Railway, Madurai



7. Ms.B.Indumathy
Private Secretary Gr.II
Electrical Construction Wing
Southern Railway, Egmore -8

8. Shri B.Karthikeyan
Staff & Welfare Inspector Grade I
Personnel Branch,
Signal & Telecommunication Workshop
Podnur

9. Sheri T.R.Mukunthan
Chief Vigilance Inspector
Southern Railway, Headquarters Office
Park Town P.O, Chennai – 3

10. Shri K.Babu
Office Superintendent Gr.II
Personnel Branch, Carriage Workshop
Southern Railway, Perambur

11. Shri S.Sivanathan
Head Clerk, Personnel Branch
Southern Railway
Madurai Divisional Office
Madurai

... Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

The application having been heard on 04.06.2010, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Counsel for applicant seeks permission to withdraw the OA.
Permission is granted without prejudice to the applicant to move the
appropriate forum, if he is aggrieved. OA is dismissed as withdrawn.

Dated, the 4th June, 2010.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

vs